

**LOK SABHA**

Thursday, November 21, 1996/Kartika 30, 1918 (Saka)  
(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

[Translation]

SHRI LALMUNI CHAUBEY (Buxar) : Mr. Speaker, Sir, we have a very serious matter to raise today ...*(Interruptions)*

SHRI RAM NAIK (Mumbai North) : Please sit down for a while...*(Interruptions)*

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : We have foreign guests, who are to be introduced. Please sit down.

[English]

MR. SPEAKER : Please sit down.

11.01 hrs.

**WELCOME TO PARLIAMENTARY DELEGATION  
FROM MAURITIUS**

MR. SPEAKER : Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming Sir Ramesh Jeewoolal, Speaker of the National Assembly of the Mauritius and Lady Jeewoolal and the other Members of the Mauritian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other hon. Members of the Delegation are :

1. Hon. Herve Duval
2. Hon. Govindranath Gunness
3. Hon. Yesdev Jeelall
4. Hon. Zeelannee Peerun
5. Hon. (Mrs.) Anne Marie Perrier
6. Hon. Rajman Rampersad

The Delegation arrived Delhi on 20th November, 1996. They are now seated in the special box. We wish them a happy and fruitful stay in our country. Through them, we convey our greetings and best wishes to the President, the Parliament and the friendly people of Mauritius.

[Translation]

SHRI PRAMOD MAHAJAN (Mumbai-North East) : Mr. Speaker, Sir, I have given a notice for the suspension of the Question Hour.

[English]

MR. SPEAKER : Question number 21.

[Translation]

DR. MURLI MANOHAR JOSHI (Allahabad) : The Governor of Uttar Pradesh has murdered the democracy ...*(Interruptions)*

[English]

There has been a brutal murder of the constitution and democracy...*(Interruptions)*

[Translation]

SHRI PRAMOD MAHAJAN : The United Front Government has murdered the democracy, committed flagrant violation of the Constitution and has attempted to utilise all the provisions of the Constitution to prevent the formation of Bhartiya Janata Party Government in Uttar Pradesh. A man defeated by the candidate of the Bhartiya Janata Party is at the helm of affairs. Such a conspiracy is being hatched against the Bhartiya Janata Party. I demand of you to adjourn the Question Hour and take up the adjournment motion given by us regarding the situation prevalent in Uttar Pradesh and the conduct of the U.P. Governor. Please take it up for consideration first and have the Question Hour later.

SHRIMATI SUSHMA SWARAJ (South Delhi) : Sir, this is a serious matter...*(Interruptions)*

[English]

MR. SPEAKER : Please take your seats. Let me say something.

*(Interruptions)*

MR. SPEAKER : Please take your seats.

As far as the question relating to the cyclone in Andhra Pradesh is concerned, the concerned Minister has already gone there for a visit. He will come back and make a statement on the 26th. Today in the Business Advisory Committee meeting we have decided to discuss this matter under Rule 193 on the 26th. So, that disposes of this matter.

As far as the situation in Uttar Pradesh is concerned, if you look at the List of Business for today, under S.No 18, you will see that the Home Minister is going to make a statement on this issue. We will discuss this matter then.

Let us proceed with the Question Hour now.

Question No.21 - Shri Datta Meghe - Not present

Question No.22 - Shri Shivraj Singh

*(Interruptions)*

DR. MURLI MANOHAR JOSHI : Sir, these are two different issues.